

challenges and empowering individuals and communities. As we reflect on the progress made, we reaffirm our commitment to protecting and promoting these rights.

India has always been a proud advocate of these universal ideals. Our civilizational ethos of thousands of years has made seminal contribution in nurturing and blossoming these values, has echoed the spirit of the Declaration to ensure a life of dignity and equal opportunities to all its citizens. As representatives of people, we bear the responsibility to ensure that the values of justice, liberty, equality, and fraternity are safeguarded and strengthened in our nation.

On this momentous occasion of the 75th Anniversary of adoption of our Constitution, let us pledge to work towards a world where every person can live with dignity, free from oppression, and with equal opportunities to fulfill their potential.

Now, Papers to be laid on the Table.

PAPERS LAID ON THE TABLE

- I. Notifications of the Ministry of AYUSH**
- II. Reports and Accounts (2023-2024) of CCRS, Chennai and related papers**
- III. Reports and Accounts (2022-2023) of HBL, Thiruvananthapuram; HITES, Thiruvananthapuram; GAPL, Goa; FSSAI, New Delhi and related papers**
- IV. Reports and Accounts (2020-2021 and 2022-2023) of RIPANS, Aizawl, Mizoram; AIISH, Mysore, Karnataka and related papers**

आयुष मंत्रालय के राज्य मंत्री (श्री प्रतापराव जाधव): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of AYUSH, under Section 56 of the National Commission for Indian System of Medicine Act, 2020: -

- (1) No. BUSS/Unani PG Regul./2023., dated the 30th September, 2024, publishing the National Commission for Indian System of Medicine (Minimum Essential Standards, Assessment and Rating for Postgraduate Institutions and Minimum Standards of Postgraduate Unani Education) Regulations, 2024.
- (2) No. BOA/2-I/2024., dated the 4th October, 2024, publishing the National Commission for Indian System of Medicine (Minimum Essential Standards,

Assessment and Rating for Postgraduate Institutions and Minimum Standards for Postgraduate Education in Ayurveda) Regulations, 2024.

(3) No. BOA/3-B/PAP/2024., dated the 28th October, 2024, publishing the National Commission for Indian System of Medicine (Pre-Ayurveda- Programme for Bachelor of Ayurvedic Medicine and Surgery) Regulations, 2024.

[Placed in Library. For (1) to (3), see No. L. T. 1116/18/24]

II. A copy each (in English and Hindi) of the following papers:-

(a) Annual Report and Accounts of the Central Council for Research in Siddha (CCRS), Chennai, Tamil Nadu, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Council.

[Placed in Library. See No. L. T. 1400/18/24]

III. (A) (1) A copy each (in English and Hindi) of the following papers under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

(i) (a) Annual Report and Accounts of the HLL Biotech Limited (HBL), Thiruvananthapuram, Kerala, a subsidiary of HLL Lifecare Limited, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. L. T. 1662/18/24]

(ii) (a) Ninth Annual Report and Accounts of the HLL Infra Tech Services Limited (HITES), Thiruvananthapuram, Kerala, a subsidiary of HLL Lifecare Limited, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. L. T. 1663/18/24]

(iii) (a) Forty-second Annual Report and Accounts of the Goa Antibiotics and Pharmaceuticals Limited (GAPL), Goa, a subsidiary of HLL Lifecare Limited, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor

General of India thereon.

(b) Review by Government on the working of the above Company.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L. T. 1664/18/24]

(B) (1) A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 84 of the Food Safety and Standards Act, 2006: -

(a) Annual Report and Accounts of the Food Safety and Standards Authority of India (FSSAI), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Authority.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L. T. 1113/18/24]

IV. A copy each (in English and Hindi) of the following papers: -

(i) (a) Annual Report and Accounts of the Regional Institute of Paramedical and Nursing Sciences (RIPANS), Aizawl, Mizoram, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 1114/18/24]

(ii) (a) Annual Report and Accounts of the All India Institute of Speech and Hearing (AIISH), Mysore, Karnataka, for the year 2021-22, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 1665/18/24]

I. Notifications of the Ministry of Finance

II. Reports and Accounts (2023-24) of GSTN, New Delhi, various Insurance Companies, Companies, Corporation and Liquidator's Report (01.04.2024 to 30.06.2024) on voluntary winding up of the Industrial Investment Bank of India